

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:349
ANSWERED ON:09.08.2012
JUDICIAL APPOINTMENTS COMMISSION
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) Whether the Government has set up a Committee of Secretaries to examine the issue of setting up of a Judicial Appointments Commission to appoint Judges of High Courts and the Supreme Court;
- (b) if so, whether the Committee has submitted its report to the Government and ;
- (c) if so, the salient features of the recommendations of the Committee?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) No, Madam.
- (b) and (c) Do not arise.